



**Government of Jammu and Kashmir
General Administration Department**

(Services) Civil Secretariat,
Jammu.

**Notification
Jammu, the 28th February, 2025**

S.O 55.- In exercise of the powers conferred by sub-section (1) of section 12 of Jammu and Kashmir Board of School Education Act, 1975 (Act No. XXVIII of 1975), the Government hereby orders that Mr. Shantmanu, IAS (AGMUT:1991), Financial Commissioner (Additional Chief Secretary), School Education Department, shall discharge the functions of Chairman, J&K Board of School Education and Director, State Council of Educational Research and Training (SCERT), J&K, in addition to his own duties, as an interim arrangement, till further orders.

By order of the Government of Jammu and Kashmir.


(M. Raju) IAS,

Commissioner/Secretary to the Government.

No: GAD-SERV0GENL/22/2025

Dated: 28.02.2025

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. Additional Secretary (UTS.I), Ministry of Home Affairs, Government of India.
5. All Principal Secretaries to Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
8. All Commissioner/Secretaries to the Government.
9. Chief Electoral Officer, J&K.

10. Principal Resident Commissioner, J&K Government, New Delhi.
11. Divisional Commissioner, Kashmir/Jammu.
12. Chairperson, J&K Special Tribunal.
13. Secretary, J&K Public Service Commission.
14. All Heads of the Department/ Managing Directors.
15. All Deputy Commissioners.
16. Director, Estates, Kashmir/Jammu.
17. Director, Archives, Archaeology and Museums, J&K.
18. Director Information, J&K.
19. Secretary, J&K Services Selection Board.
20. Private Secretary to Hon'ble Chief Minister.
21. General Manager, Government Press, Jammu/Srinagar.
22. Private Secretary to Hon'ble Deputy Chief Minister.
23. Private Secretaries to all Hon'ble Ministers.
24. Private Secretary to Advisor to Hon'ble Chief Minister.
25. Private Secretary to the Chief Secretary.
26. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
27. Incharge Website, GAD.
28. Stock file.